

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(10)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/651/IB/2017  
NAME OF THE PETITIONER : T.C. MOOSA  
NAME OF THE RESPONDENT : KARISMAA FOUNDATIONS PVT LTD  
UNDER SECTION : 9 RULE 6

| S.No. | NAME (IN CAPITAL) | DESIGNATION            | SIGNATURE |
|-------|-------------------|------------------------|-----------|
|       |                   | REPRESENTATION BY WHOM |           |

1. R. J. Radhika

Counsel for Petitioner.



**ORDER**

Counsel for the Applicant present. No representation on behalf of the Respondent. At request, time is enlarged for filing an Affidavit.

Put up on **07.02.2018 at 10.30 AM.**

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)